

RAJASTHAN HIGH COURT

Date – 14.05.2021

NOTICE

In view of imposition of weekend curfew by the State Government in the entire State from 12.00 pm Friday to 05.00 am Monday, for containment of spread of Covid-19, it is hereby notified that court and office work in Rajasthan High Court, Jodhpur, Jaipur Bench and all the Subordinate Courts/Special Courts/Tribunals of the State shall remain suspended on 15.05.2021 (Saturday).

By Order


REGISTRAR GENERAL

No.PA/RG/Misc./2021/1076

Date – 14.05.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to all Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Additional Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, the Bar Association, Jaipur.
11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar Hq. at New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
15. Presiding Officers of all the Special Courts and Tribunals.
16. All the Bar Associations through the concerned District & Sessions Judges.
17. All Joint/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
18. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench Jaipur.

Circulate to
all Courts


REGISTRAR GENERAL

कार्यालय जिला एवं सेशन न्यायाधीश, उदयपुर

क्रमांक: EV/DJR/2021/14

दिनांक: 14.05.2021

प्रतिलिपि सूचनार्थ एवं पालनार्थ निम्नांकित को प्रेषित की जाती है :-

1. स्टेण्डर्ड पृष्ठांकन बी के समस्त न्यायालय
2. प्रभारी अधिकारी समस्त अनुभाग, जिला न्यायालय, उदयपुर
3. जिला कलक्टर, उदयपुर
4. जिला पुलिस अधीक्षक, उदयपुर
5. सहायक निदेशक अभियोजन उदयपुर को प्रेषित कर लेख है कि आदेश की प्रति आपके समस्त अभियोजन अधिकारीगण/सहायक अभियोजन अधिकारीगण को प्रेषित करें।
6. अधीक्षक केन्द्रीय कारागृह, उदयपुर/प्रभारी अधिकारी, उपकारागृह मावली/झाड़ोल/कोटड़ा /कानोड़/सलूमबर
7. लोक अभियोजक/विशिष्ट लोक अभियोजक, जिला न्यायालय, उदयपुर
8. वरिष्ठ रीडर, जिला एवं सेशन न्यायालय, उदयपुर
9. न्यायिक अनुभाग, जिला एवं सेशन न्यायालय, उदयपुर
10. अध्यक्ष बार एसोसिएशन, उदयपुर/सलूमबर/खैरवाड़ा/मावली/कानोड़/वल्लभनगर/झाड़ोल /भीण्डर/ सराड़ा/कोटड़ा/गोगुन्दा
11. कोर्ट मैनेजर, जिला एवं सेशन न्यायालय, उदयपुर
12. सिस्टम ऑफिसर, जिला एवं सेशन न्यायालय, उदयपुर को वेबसाईट पर अपलोड करने हेतु।
13. समस्त थानाधिकारी को जरिये ई-मेल।
14. नोटिस बोर्ड, जिला न्यायालय, उदयपुर पर चस्पा हेतु।
15. नोटिस बोर्ड, जिला बार एसोसिएशन, उदयपुर

जिला एवं सेशन न्यायाधीश,
उदयपुर